

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

IA 3 in WRIT PETITION (CIVIL) NO(s). 35 OF 2007

P.V.INDIRESAN & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

(With appln(s) for directions and clarification of the judgment and order dated 10.04.2008 and office report)

Date: 29/09/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE DR. JUSTICE ARIJIT PASAYAT
HON'BLE MR. JUSTICE C.K. THAKKER
HON'BLE MR. JUSTICE R.V. RAVEENDRAN
HON'BLE MR. JUSTICE DALVEER BHANDARI

For Petitioner(s) Mr.K.K.Venugopal, Sr.Adv.
applicant(s) Mr.Gopal Sankaranarayanan, Adv.
Ms.Uttara Babbar, Adv.
Ms.Sunieta Ojha, Adv.
Mr.Shyam Mohan, Adv.
Mr. Vikas Mehta,Adv.

For Respondent(s) Mr.G.E.Vahanvati, Sol.Genl.of India
Mr.A.Subba Rao, Adv.
Mrs.Sushma Suri, Adv.

Mr. Nikhil Nayyar,Adv.

UPON hearing counsel the Court made the following
ORDER

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List on 14 October, 2008.

(G.V.Ramana)
Court Master

(Vijay Dhawan)
Court Master